

ÂITEM NO.11 REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1679/2012

RAM KALP CHAUDHARY

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 26/08/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Jabar Singh,Adv.

Mr. V. Maheshwari and Co.,Adv.

Ms. Sandhya Goswami,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Being ready matter, place the same before the Hon'bile Court.

(M V RAMESH)

Registrar

MG